

**Matter of Urgent Public
Importance**

1.06 hrs.

**PUBLIC ACCOUNTS COMMITTEE
TWENTY-SIXTH REPORT**

Shri Barman (Cooch-Bihar—Reserv-
1—Sch. Castes): I beg to present the
twenty-sixth Report of the Public
Accounts Committee on the working
of the Iron and Steel Controllers'
organisation.

Shri S. M. Banerjee (Kanpur): Or
a point of order....

Shri Bibhuti Mishra: Under rule
197, I beg to call the attention of the
Minister of Steel, Mines and Fuel to
the following matter of urgent public
importance and I request that he may
make a statement thereon:

"The setting up of an Iron and
Steel Plant at Bokaro".

1.06½ hrs.

**ESTIMATES COMMITTEE
SEVENTY-FOURTH REPORT**

Shri Dasappa (Bangalore): I beg to
present the Seventy-Fourth Report of
the Estimates Committee on the action
taken by Government on the Recom-
mendations contained in the Thirty-
second Report of the Estimates Com-
mittee (First Lok Sabha) on the
finistry of Railways—Important
projects.

Mr. Speaker: What was the point of
order sought to be raised by Shri S
M. Banerjee?

Shri S. M. Banerjee: My point of
order is this.

This calling attention notice relates
to the setting up of an iron and steel
plant at Bokaro. Can it possibly be-
come a matter for calling attention?
After all, what immediate importance
is there? It may be very important
for the hon. Member or for the entire
House even; I do not minimise the im-
portance, but is it a subject for a call-
ing attention notice? Has it been
sabotaged by somebody? I want your
advice on this matter.

2.06½ hrs.

**COMMITTEE ON ABSENCE OF
MEMBERS FROM SITTING OF
THE HOUSE**

NINETEENTH REPORT

Shri Mulchand Dube (Farrukha-
ad): I beg to present the Nineteenth
Report of the Committee on Absence
of Members from the Sittings of the
House.

Mr. Speaker: I am really very
happy that this advice comes from
Shri S. M. Banerjee, because many
such things which need not be brought
up either by way of adjournment mo-
tions or calling attention notices are
being pressed upon me from time to
time, and this is one such.

Shri Raghunath Singh (Varanasi):
He always brings forward adjourn-
ment motions.

2.06½ hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

STEEL PLANT AT BOKARO

Mr. Speaker: Now, Shri Bibhuti
Mishra.

Mr. Speaker: Now, it is true that
there is no urgency.

I even advised the hon. Member
that he might put a question as to
what has happened. But the hon.
Member is insistent. I tried to avoid
it once, twice, and thrice; if he comes